NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that the Single Bench presided over by the Hon'ble Shri Justice **Ranjitsinha R. Bhonsale** has issued the following directions regarding the Vacation Court from 18th October 2025 to 25th October 2025 and 30th October 2025:-

1. The Court will assemble at 11.30 a.m., on 22nd October 2025, 24th October 2025 and 30th October 2025 during the reference period;
2. No mentioning of matters is permitted. Circulation will be granted by way of praecipe only.
3. Circulation praecipes be submitted to the Sheristedar from 10.00 a.m. to 10.30 a.m. on 21st October 2025 for 22nd October 2025, from 10.00 a.m. to 10.30 a.m. on 23rd October 2025 for 24th October 2025, and from 10.00 a.m. to 10.30 a.m. On 29th October 2025 for 30th October 2025.
4. The Court shall convene at 11.30 a.m. to consider the matters in which circulation has been granted.
5. The Court will take up matters pertaining to Kolhapur Bench through V.C. The praecipes shall be circulated to the Court Sheristedar in advance as mentioned in para-3 above.
6. Praecipe shall be in brief and must contain following particulars:
   (i) Date of filing of the matter,
   (ii) Date of impugned order/cause of action.
   (iii) Urgency to move vacation court (not more than 3 sentences).
   (iv) Specific order of regular court, if any, granting liberty to move vacation court.
   (v) Also, statement if circulation was previously applied for and refused during this vacation.

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7. In the event, it is found that there is no urgency in any matter which is mentioned, costs will be imposed.

8. Only matters in which circulation is granted will be listed on board.

Dated this 18th day of October 2025

By Order

Sd/-
(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay